

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal the 20th July, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that, in order to rationalise the distribution of pending Election Petitions among the available Benches of this High Court, Hon'ble The Acting Chief Justice is pleased to re-allocate some of the pending Election Petitions and their connected cases to the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma as under:

ELECTION PETIONS			
Sl. No.	Case No.	Party detail	Currently Heard By
1	EL.PET/14/2022	LOUREMBAM SANJOY SINGH V. TH. SHYAMKUMAR & 2 ORS	Hon'ble The Acting Chief Justice
2	EL.PET/20/2022	CHALTONLIEN AMO V. NGURSANGLUR SANATE & ANR	
3	EL.PET/23/2022	MD FAJUR RAHIM V. USHAM DEBEN SINGH & 3 ORS	
4	EL.PET/28/2022	ARUBAM IBOTOMBI SINGH V. S. RAJEN SINGH	
5	EL.PET/29/2022	THANGJAM MOHENDRO SINGH V. THOKCHOM LOKESHWAR SINGH & 2 ORS	
6	EL.PET/36/2022	KS MINGYAO V. RAM MUIVAH	
7	EL.PET/5/2022	Y. SURCHANDRA SINGH V. M. RAMESHWAR SINGH & 5 ORS	Hon'ble Mr. Justice A. Bimol Singh
8	EL.PET/35/2022	M. RAMESHWAR SINGH V. KSH. KENNEDY SINGH	
9	EL.PET/12/2022	JOTIN WAIKHOM V. KH. JOYKISHAN SINGH & ANR	
10	EL.PET/13/2022	AHANTHEM SHANJOY SINGH V. S. PREMCHANDRA SINGH & ORS	

11	EL.PET/15/2022	M. HEMANTA SINGH V. P. BROJEN SINGH	Hon'ble Mr. Justice A. Bimol Singh
12	EL.PET/1/2020	MAHARAJA LEISHEMBA SANAJAOBA V. T. MANGIBABU SINGH	

By Order etc.

Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 13369-85

Imphal, the 20th July, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- ✓ 14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
